

HIGH COURT OF CHHATTISGARH, BILASPUR
ORDER

No. 27 (App.) /
II-14-1/2025 (Pt.-III)

Bilaspur, dated: 05 May, 2025

Shri Brajbihari Dubey, Assistant Grade-I of this Registry is promoted to the post of **Court Manager** in **Level-12** of Pay Matrix (56100-177500), on the establishment of this High Court, on officiating capacity for a period of two years from the date he assumes the charge of his duties to the said post.

Apart from above, looking to the fact that only few months remain to complete their requisite service of 07 years, the following Assistant Grade-I of this Registry are promoted to the post of **Court Manager** in **Level-12** of Pay Matrix (56100-177500), by relaxing the required 07 years of experience as A.G.-I on the establishment of this High Court, on officiating capacity for a period of two years from the date they assume the charge of their duties to the said post, as mentioned below;

S.No.	Name & Designation
1.	Shri Kamal Kishore Brokar, Assistant Grade-I
2.	Shri Vijay Prakash Pathak, Assistant Grade-I

Note:- Posting order of above mentioned employees are being issued separately.

By Order of Hon'ble the Chief Justice

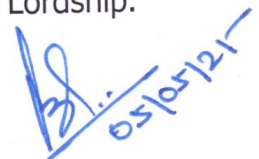
Sd/-
(K. Vinod Kujur)
Registrar General

Endt. No. 8649 /
II-14-1/2025 (Pt.-III)

Bilaspur, dated: 05 May, 2025

Copy forwarded to: -

1. J.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.



7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur
19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
20. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
21. Additional Registrar (DE & E/Judl./Admn.), High Court of C.G., Bilaspur,
22. O.S.D., High Court of Chhattisgarh, Bilaspur,
23. All Registrars (M)/Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
24. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
25. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
26. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur (C.G.) – with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,
27. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
28. All Senior Court Manager, High Court of Chhattisgarh, Bilaspur,
29. A.R. (Protocol)/Court Officer, High Court of Chhattisgarh, Bilaspur,
30. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
31. **Above mentioned 03 employees**, High Court of Chhattisgarh, Bilaspur – with a direction to submit their option form for fixation of their pay to the promoted posts within one month of date of order, if they wishes to do so,

for information / necessary action.


(K. Vinod Kujur)
Registrar General

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